

## **Appointment of Director, NIBM**

National Institute of Bank Management (NIBM), Pune was established in 1969 by the Reserve Bank of India, in consultation with the Government of India, as an autonomous apex institution, with the mandate of playing a proactive role of “think-tank” of the banking system. NIBM is recognized by the University of Pune as an approved centre for Post-Graduate Research and also by the Department of Scientific and Industrial Research, Ministry of Science & Technology, Government of India. Many Ph.D. students are currently registered with NIBM for their doctoral dissertation under the supervision of the Institute's faculty members.

The Institute seeks a Director who shall be the Chief Executive Officer of the Institute. He/She will exercise general supervision and control over the affairs of the institute and implement the decisions of the Governing Board. The key requirements for the position are exceptional leadership and institution building skills and a commanding strategic vision; the ability and drive to further the Institute’s mandate and the ability to enthuse, inspire and motivate the staff and students. A seasoned banker or an accomplished academician-administrator will be the ideal candidate.

The Director enjoys the pay scales and other facilities at par with the Directors of IIMs and IITs. The Director’s appointment will be for a three to five years term (or till maximum age of 65 years).

The applicant should currently at least be or have earlier served in position at least equivalent to a General Manager in a nationalized bank or Professor in an academic institution. The applicants should preferably be between the age of 50 and 62 years.

Applications together with a detailed curriculum vitae may be emailed to : <mailto:searchnibm@rbi.org.in> or mailed to the NIBM Search Committee c/o Human Resource Management Department, 20<sup>th</sup> Floor, Reserve Bank of India, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai 400 001 by **October 04, 2013**. The Search Committee has the right to fill up the vacancy by invitation.